

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **09.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Canara Bank
Vs
Rajesh Bhatia

MAIN PETITION NUMBER : CP(IBC)/57(CHE)/2024

(IA/MA) APPLICATION NUMBERS
IA(IBC)/1188(CHE)2024; IA(IBC)/1189(CHE)2024

ORDER

IA(IBC)/1188(CHE)2024; IA(IBC)/1189(CHE)2024

Present: None for the Petitioner.

Shri. Ramachandran Subramanian, IRP in person.

IA/1189/2024 has been filed to take on record the report recommending initiation of IRP against the Respondent / Personal Guarantor.

IA/1188/2024 has been filed seeking condonation of delay of 13 days in filing the application.

Delay condoned in view of the reasons given.

Report is taken on record.

IRP is directed to serve copy of the report on the parties.

Petitioner is also directed to serve copy of the petition on the Respondent.

IA/1188/2024 is **disposed of**.

List the application with the petition on **25.06.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)